

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1649

ANSWERED ON:29.11.2000

RETIREMENT AGE

ANANT GANGARAM GEETE;DR. KIRIT SOMAIYA;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the total number of Central Government employees working in the Government Institutions in various States;
- (b) whether various Government Deptt. and PSUs are over staffed and launched/announced Voluntary Retirement Scheme to do away with the excess staff;
- (c) if so, the details thereof;
- (d) whether the Government propose to bring down the retirement age to 58 years; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUN RAJE)

(a) :A Statement indicating State-wise employment in Central Government as on 31.3.99 is Annexed.

(b)&(c) :The level of overstaffing, if any, in Central Government Department is determined after work study while in the Public Sector Undertakings the management of the PSUs is to decide and identify the number of surplus staff. Central Government have not introduced any Voluntary Retirement Scheme for its employees. However, the Central Government employees can seek Voluntary Retirement after Completing 20 years qualifying service under Rule 48-A of the Central Civil Scheme (Pension) Rules, 1972. In respect of Public Sector Undertakings, the Government have framed Voluntary Retirement Scheme to rationalize their surplus manpower vide Department of Public Enterprises office Memorandum No. 2(32)/97- DPE(WC) GL-XXII dated the 5th May, 2000.

(d) : No, Sir.

(e) : Question does not arise in view of reply to (d) above.

**ANNEXURE**

STATEMENT REFERRED TO IN REPLY TO PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 1649 FOR 29.11.2000

State wise Employment in Central Govt. as on 31-03-1999

(in thousand)

Sl. No.	State/Union Territory	Central Govt.
1	2	3
I	NORTH ZONE	558.7
1.	Haryana	32.1
2.	Punjab	80.5
3.	Himachal Pradesh	16.5
4.	Chandigarh	16.4
5.	Delhi	218.8
6.	Rajasthan	166.4
7	Jammu & Kashmir	28.0

II.	CENTRAL ZONE	647.1
8.	Madhya Pradesh	212.4
9.	Uttar Pradesh	434.7
III.	NORTH-EASTERN ZONE	112.4
10.	Assam	81.2
11.	Meghalaya	16.8
12.	Manipur	4.6
13.	Mizoram	0.8
14.	Nagaland	6.5
15.	Tripura	2.6
IV.	EASTERN ZONE	671.8
16.	Bihar	180.3
17.	Orissa	81.9
18.	West Bengal	409.6
V.	WESTERN ZONE	582.2
19.	Gujarat	148.7
20.	Maharashtra	427.4
21.	Goa	5.9
22.	Daman & Diu	0.4
VI.	SOUTHERN ZONE	736.2
23.	Andhra Pradesh	260.2
24.	Karnataka	133.1
25.	Kerla	103.3
26.	Pondicherry	5.2
27.	Tamil Nadu	234.5
28.	Andaman & Nicobar	4.4
	TOTAL	3312.8

Note: This does not cover defence forces, para-military forces and floating population.